

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 112  
(IB)-560/ND/2020**

**Under Section: 9 of IBC.**

**In the matter of:**

M/s Ajay Enterprises	...	<b>Applicant</b>
Vs		
M/s Sakha Engineers Pvt. Ltd.	...	<b>Respondent</b>

**Order delivered on 11.03.2020**

**CORAM**

**SHRI ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (JUDICIAL)**

For the Applicant	:	Mr. Anshul Gupta, Adv. Mr.Jaskaran Singh, Adv.
For the Respondent	:	

**ORDER**

Learned counsel for the applicant seeks time to file appropriate memo of parties during the course of the day. Hence, last opportunity is given. Adjourned to 14.04.2020.

**Sd/-  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (JUDICIAL)**

VAISHALI